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(2024) 11 SIK CK 0060 Sikkim High Court

Case No: Revision Petition No. 06 Of 2024

Forest & Environment

Department

APPELLANT

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Chogyal Wangchuk Namgyal

RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Sujan Sunwar, Norzila Tamang

Judgement

Bhaskar Raj Pradhan, J

The learned Assistant Government Advocate for the petitioners submits that he is being led by the learned Additional Advocate General who is not

present today before this Court as he is out of station due to some urgent personal work. He therefore, seeks an adjournment. On the request of the

learned Assistant Government Advocate list it after the ensuing winter vacation.